

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Friday THE 27th Day Of September 2024
COURT HALL NO.3 SITTING AT DHARWAD BENCH
at 02:30PM
BEFORE
THE HON'BLE JUSTICE B M SHYAM PRASAD

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.	Pet/Appl/Comp. & Adv.	Resp. & Adv.
MATTERS PERTAIN TO PRINCIPAL BENCH BENGALURU HEARING - INTERLOCUTORY APPLN			
1	WP 595/2024 REG: IA 5/24 FOR CORRECTION FILED BY ADV FOR R3	(LB, RES) <i>PET: SRI. SHIVA SHANKARAPPA VINAYAKA B VISHNU BATTA</i>	<i>RES: STATE OF KARNATAKA AND OTHERS</i> AGA FOR R1 H L PRADEEP KUMAR FOR R2 A C CHETHAN FOR R3 J N NAVEEN FOR PROPOSED RESPT ON IA 3/24
Connected With			
1.1	WP 10313/2020	(LB, RES) <i>PET: SHIVASHANKARAPP PAVAN KUMAR G</i>	<i>RES: STATE OF KARNATAKA AND OTHERS</i> HCGP FOR R1 A C CHETHAN FOR R2
2	WP 8505/2024 REG: IA 1/24 FOR MODIFICATION FILED BY ADV FOR PETITIONER	(LB, TAX) <i>PET: M/S RAJDEEP SKYWALKS LLP V B SHIVA KUMAR</i>	<i>RES: STATE OF KARNATAKA AND OTHERS</i> AGA FOR R1 (MA NOT FILED) B L SANJEEV FOR C/R 5 IN CP 4502/24 & CP 4505/24 KARTHIKEYAN B S IYER FOR C/R 5 IN CP 5483/24 & ALSO FOR R2 TO R5

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